

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/IBC/214/2023
NAME OF THE PETITIONER : Expertus Infotech Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 10 of IBC, 2016

ORDER

Ld. Counsel Mr. V. Ananda Venu for the Petitioner. Ld. Counsel Mr. Ganesh Pandian for GCC.

Ld. Counsel for the Petitioner seeks time as the Sr. Counsel is not available.

Respondent / GCC filed a memo dated 21.06.2024. Let the copy of the memo be served on the Counsel for the Petitioner. Reply be filed within 2 weeks. Rejoinder be filed within a week thereafter.

List the Petition for hearing on **06.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk